

**INVITATION FOR EXPRESSION OF INTEREST FOR
INMA INTERNATIONAL LIMITED, CHENNAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	INMA INTERNATIONAL LIMITED CIN: U31300TN1999PLC043708 PAN: AAACI7466D
2.	Address of the registered office	INMA INTERNATIONAL LIMITED, Old No:251 (252), New No: 292, Avvai Shanmugam Salai, Gopalapuram, Chennai - 600086.
3.	URL of website	https://inmagroup.com/
4.	Details of place where majority of fixed assets are located	INMA INTERNATIONAL LIMITED, Old No:251 (252), New No:292, Avvai Shanmugam Salai, Gopalapuram, Chennai - 600086.
5.	Installed capacity of main products / services	Construction Project Management, Exports and Trading, Consultancies
6.	Quantity and value of main products / services sold in last financial year	The CD is not functional as on date The company achieved Turnover of Rs.15.44 Cr during FY 2018-19, 15.96 Cr during FY 2019-20, in FY 2020-21 declined to Rs.5.53 Cr, in F.Y 2021-22 further declined to Rs.0.10 Cr. and in F.Y 2022-23 Nil, FY 2023-24 Nil & FY 2024-25 Nil. The Net Profit for the FY 2019-20 was Rs.91,33,006/- which came down to Rs.5,09,654/- during the FY 2020-21, suffered the Net loss of Rs.1,19,89,009/- during the FY 2021-22 and further suffered the Net Loss of Rs.10,92,76,000/- in FY 2022-23 & suffered loss in FY 2023-24 Rs.9,77,47,000/- & Suffered loss Rs.24,77,000 in FY 2024-25.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	can be obtained by sending an email to inmaresolve@gmail.com



9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria can be viewed in the detailed Invitation of expression of interest, which can be obtained by sending an email to inmaresolve@gmail.com
10	Last date for receipt of expression of interest	20.07.2025* 5 PM
11	Date of issue of provisional list of prospective resolution applicants	30.07.2025*
12	Last date for submission of objections to provisional list	04.08.2025*
13	Date of issue of final list of prospective resolution applicants	14.08.2025*
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.08.2025*
15	Last date for submission of resolution plans	18.09.2025* 5 PM
16	Process email id to submit Expression of Interest	inmaresolve@gmail.com

* Subject to approval of AA

03
Date : 05-07-2025
Place: Chennai - 600020



u 03/05/7/2025
Dr.S.R.Shriraam Shekher
Resolution Professional
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